# NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) No. 186-187 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

Usha O.K

...Respondent

### <u>WITH</u>

Company Appeal (AT) No. 188-189 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

V.D. Viju

...Respondent

#### WITH

Company Appeal (AT) No. 190-191 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

**Babu Foustine** 

...Respondent

#### WITH

Company Appeal (AT) No. 192-193 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

Saramma Mohan

...Respondent

....contd.

# WITH Company Appeal (AT) No. 194-195 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

Alice P.M & Ors.

...Respondents

### WITH Company Appeal (AT) No. 196-197 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

Omana T.H

...Respondent

### WITH Company Appeal (AT) No. 198-199 of 2020

### IN THE MATTER OF:

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

K.G. Lekha

...Respondent

## WITH Company Appeal (AT) No. 200-201 of 2020

### **IN THE MATTER OF:**

Vyapar Mandir Palarivattom Pvt. Ltd. & Anr.

...Appellants

Versus

Ramesh O.T

...Respondent

### **Present:**

For Appellant: Mr. P.P. Zibi Jose, PCS.

For Respondent: Mr. Rony John and Mr. Piyush Swami,

Advocates for R-4 & 6-10. Mr. Jinan K.R, Advocate Mr. Ajay Mohan, Advocate

#### **ORDER**

### (Through Virtual Mode)

**23.02.2021:** Learned Counsel for the Appellant submits that the Respondents have filed the 'Reply Affidavit and further they have filed the 'Rejoinder' to the 'Reply Affidavit' filed on behalf of the Respondents, both are taken on record.

Both the parties are directed to file their 'Written Note of Submissions' not exceeding four pages along with relevant 'Case Law' within two weeks on which they propose to rely

List this matter on 23rd April, 2021.

[Justice Anant Bijay Singh] Member (Judicial)

> [Ms. Shreesha Merla] Member (Technical)

ss/nn